

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 333
113(ND)/2017
IA-141/2020

IN THE MATTER OF:

Naveen Kapoor ... **Applicant/Petitioner**

Versus

M/s. Prima Technologies Pvt. Ltd. & Ors. ... **Respondent**

Under Section: 241/242

Order delivered on 06.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENTS:

Mr. Awnish Kumar, Advocate for the Petitioner

Mr. Ranbir Singh and Mr. Varun Sharma, Advocates for the Respondent

ORDER

Renotify on 3rd February, 2021.


(T.S SINGH)
COURT OFFICER